

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 56/16	IA 145/17 in TP 48/17	For hearing	433(e) / 433(f)	Maithan Ceramic Ltd. Vs Benaka Sponge Iron Pvt. Ltd.

SL. NO. NAME (IN CAPITAL)
& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. *Raghuram Adambi*
9900039859 Respondent *Signature*

ORDER

No representation for Petitioner. On previous adjournment also, Counsel was absent. Since two adjournments he is absent. IA 145/17 is listed today for hearing. Counsel for Applicant/Corporate Debtor is present. He reported ready to proceed with IA 145/17. However, one more chance to be given to the Operational Creditor. List it on 09.03.2018. No adjournment will be given.

Arvind
Member (T)

Signature
Member (J)